

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

**LOK SABHA
STARRED QUESTION NO.278
TO BE ANSWERED ON 6TH DECEMBER, 2019
AYURVEDIC SYSTEM OF MEDICINE**

***278. DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government has taken any steps to promote Ayurvedic system of medicine, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government has set up Ayurvedic clinics or started Ayurvedic treatment at existing Government hospitals/ clinics during the last one year;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of funds allocated by the Government for promotion of Ayurvedic system of medicine?

**ANSWER
THE MINISTER OF STATE(IC) OF THE MINISTRY OF
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND
HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 278* FOR 6TH DECEMBER, 2019**

(a) Central Government is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) through States/UTs for development and promotion of AYUSH systems of medicine including Ayurvedic system. The Mission *inter-alia* makes following provisions for promotion of AYUSH systems including Ayurvedic system.

- (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and Districts Hospitals (DHs).
- (ii) Up gradation of exclusive State Government AYUSH Hospitals and Dispensaries.
- (iii) Setting up of upto 50 bedded integrated AYUSH Hospital.
- (iv) Upgradation of State Government Under-Graduate and Post-Graduate Educational Institutions.
- (v) Setting up of new State Government AYUSH Educational Institutions in the States where it is not available in Government Sector.
- (vi) Strengthening of State Government/State Government Co-operatives/Public Sector Undertakings for manufacturing of quality medicines in AYUSH Systems.
- (vii) Strengthening of State Drug Testing Laboratories for ASU &H Drugs for stringent quality control.
- (viii) Support for cultivation of Medicinal Plant including processing and post-harvest management to ensure supply of quality raw material for AYUSH medicine and other products.

Central Council for Research in Ayurvedic Sciences (CCRAS), an apex autonomous body under Ministry of AYUSH is mandated for undertaking, coordinating, formulating, developing and promoting research on scientific lines in Ayurveda. The main activities of the council comprises of following:

- i) Clinical Research,
- ii) Drug Research (Medicinal Plants Research, Drug Standardization and quality control, Pharmacology Research)
- iii) Literary Research

In addition, this Ministry has also taken various initiatives under the Information Education and Communication (IEC) Scheme for propagation and

promotion of AYUSH systems for treatment of common ailments through media and other publicity activities like organizing Arogya fairs, conferences, seminars on AYUSH System. Further, Ministry is also supporting different activities under NAM like AYUSH gram, Public Health outreach activities, information education and communication (IEC) activities, organization of Yoga, conducting peripheral OPD and Medical camps, behavioural change communication, training of village health workers towards identification and use of local medicinal herbs.

(b) & (c) Public Health is a State subject. Setting up of Ayurvedic clinics or starting Ayurvedic treatment at existing Government hospitals/ clinics comes under purview of respective State/UT Governments. Central Government has provided Grant-in-aid to the States/UTs for Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs), Up gradation of exclusive State Government AYUSH Hospitals & Dispensaries, Setting up of up to 50 bedded integrated AYUSH Hospital and Supply of essential drugs to AYUSH Hospitals & Dispensaries including Ayurveda under Centrally Sponsored Scheme of National AYUSH Mission (NAM) during 2018-19 as furnished at **ANNEXURE-I**.

During last one year following steps have been taken to start Ayurveda treatment facilities.

i) To provide quality healthcare facility in Ayurveda, National level institutions such as All India Institute of Ayurveda (AIIA) at Delhi, National Institute of Ayurveda (NIA), Jaipur, Institute for Postgraduate Teaching & Research in Ayurveda (IPGT&RA) at Jamnagar and North Eastern Institute of Ayurveda and Homeopathy (NEIAH) at Shillong are providing tertiary Ayurvedic healthcare to the public in addition to education and research.

ii) 30 Peripheral Research institutes under CCRAS are also working in different parts of Country under Ayurveda.

iii) 3186 Ayurveda Hospitals are also working in different States/UTs to provide Ayurveda based treatment facilities to the people.

iv) One Ayurveda Hospital and 33 Ayurveda Dispensaries/Units under Central Government Health Schemes (CGHS) are also providing Ayurvedic treatment facilities.

v) Ministry of AYUSH has signed an Memorandum of Understanding (MoU) with the Ministry of Defence for the establishment of Ayurveda units under the

Health establishments of Ministry of Defence/ Directorate General of Armed Forces Medical Services (DGAFMS) at Palliative Care Centre, Base Hospital Delhi Cantt., Army Research and Referral Hospital, Delhi Cantt., Air Force Hospital, Hindon, Ghaziabad and Five identified Ex- Servicemen Contributory Health Scheme (ECHS) Polyclinics in Delhi –NCR. Ayurveda Units at Base Hospital Delhi Cantt. and ECHS Polyclinic, Lodhi Road, New Delhi, have started functioning.

(d) The allocation of funds for the promotion of AYUSH systems of medicine including Ayurveda by the Central Government during 2018-19 and 2019-20 are furnished at **ANNEXURE-II**.

ANNEXURE-I

The State/UT-wise details of financial assistance provided during 2018-19 for Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs), Up gradation of exclusive State Government AYUSH Hospitals & Dispensaries, Setting up of up to 50 bedded integrated AYUSH Hospital and Supply of essential drugs to AYUSH Hospitals & Dispensaries including Ayurveda.

Sl. No.	Name of States/UTs	PHCs		CHCs		DHs	
		Units	Amount Approved (Rs. in Lakhs)	Units	Amount Approved (Rs. in Lakhs)	Units	Amount Approved (Rs. in Lakhs)
1.	Andaman & Nicobar Islands	19	62.70	4	22.00	3	17.10
2.	Andhra Pradesh	0	0.00	0	0.00	0	0.00
3.	Arunachal Pradesh	1	23.30	4	93.20	2	26.60
4.	Assam	36	331.30	11	53.30	22	150.40
5.	Bihar	0	0.00	0	0.00	0	0.00
6.	Chandigarh	8	44.60	6	73.00	16	81.40
7.	Chhattisgarh	0	0.00	0	0.00	1	35.00
8.	Dadra & Nagar Haveli	7	23.10	2	10.00	1	5.00
9.	Daman & Diu	1	3.00	2	6.00	3	13.00
10.	Delhi	0	0.00	0	0.00	0	0.00
11.	Goa	26	78.00	4	20.00	4	20.00
12.	Gujarat	0	0.00	0	0.00	0	0.00
13.	Haryana	109	162.27	106	183.51	21	28.42
14.	Himachal Pradesh	0	0.00	0	0.00	0	0.00
15.	Jammu & Kashmir	0	0.00	0	0.00	0	0.00
16.	Jharkhand	0	0.00	0	0.00	0	0.00
17.	Karnataka	5	11.50	0	0.00	0	0.00
18.	Kerala	0	0.00	0	0.00	0	0.00
19.	Lakshadweep	8	24.00	6	30.00	4	20.00
20.	Madhya Pradesh	325	486.00	105	275.00	35	461.00
21.	Maharashtra	0	0.00	0	0.00	0	0.00
22.	Manipur	84	25.20	17	8.50	9	6.30
23.	Mizoram	9	69.70	11	120.50	11	62.70
24.	Meghalaya	0	0.00	0	0.00	0	0.00
25.	Nagaland	11	70.00	23	174.00	13	120.00

26.	Odisha	0	0.00	0	0.00	0	0.00
27.	Puducherry	29	38.50	3	4.00	5	8.50
28.	Punjab	0	0.00	0	0.00	0	0.00
29.	Rajasthan	1582	425.60	432	129.60	145	43.50
30.	Sikkim	3	0.90	2	1.00	4	2.80
31.	Tamil nadu	572	1617.50	1	35.50	3	137.10
32.	Telangana	0	0.00	0	0.00	9	51.30
33.	Tripura	0	0.00	0	0.00	0	0.00
34.	Uttar Pradesh	0	0.00	0	0.00	0	0.00
35.	Uttrakhand	82	14.30	20	6.60	39	26.00
36.	West Bengal	0	0.00	0	0.00	0	0.00
	Total	2917	3511.47	759	1245.71	350	1316.12

Sl. No.	Name of States/UTs	Upgradation of AYUSH Hospitals		Upgradation of AYUSH Dispensaries		Setting up upto 50 bedded Integrated AYUSH Hospitals	
		Units	Amount Approved (Rs. in Lakhs)	Units	Amount Approved (Rs. in Lakhs)	Units	Amount Approved (Rs. in Lakhs)
1	Andaman & Nicobar Islands	1	45.28	0	0.00	0	0.00
2	Andhra Pradesh	9	110.20	22	110.00	1	255.40
3	Arunachal Pradesh	1	4.50	0	0.00	0	0.00
4	Assam	0	0.00	0	0.00	2	865.60
5	Bihar	0	0.00	0	0.00	0	0.00
6	Chandigarh	6	31.20	13	78.30	0	0.00
7	Chhattisgarh	0	0.00	147	1070.33	0	0.00
8	Dadra & Nagar Haveli	0	0.00	2	0.20	0	0.00
9	Daman & Diu	2	23.07	0	0.00	0	0.00
10	Delhi	0	0.00	0	0.00	0	0.00
11	Goa	0	0.00	0	0.00	0	0.00
12	Gujarat	38	126.60	768	76.80	2	550.00
13	Haryana	2	78.50	499	472.46	0	0.00
14	Himachal Pradesh	19	236.95	350	226.75	0	0.00
15	Jammu & Kashmir	4	2.80	471	357.10	2	240.27
16	Jharkhand	0	0.00	0	0.00	0	0.00
17	Karnataka	130	1846.20	0	0.00	2	10.00
18	Kerala	259	2397.52	1497	269.70	0	0.00
19	Lakshadweep	0	0.00	0	0.00	1	143.50
20	Madhya Pradesh	0	0.00	21	420.00	1	199.75
21	Maharashtra	0	0.00	0	0.00	0	0.00
22	Manipur	2	194.40	1	0.10	4	708.59
23	Mizoram	0	0.00	0	0.00	1	150.00
24	Meghalaya	0	0.00	0	0.00	0	0.00
25	Nagaland	0	0.00	3	60.00	2	521.00
26	Odisha	9	13.08	1190	639.00	0	0.00
27	Puducherry	1	2.00	0	0.00	1	352.78
28	Punjab	0	0.00	0	0.00	0	0.00
29	Rajasthan	140	60.00	4063	1895.43	1	436.00
30	Sikkim	0	0.00	0	0.00	1	364.80
31	Tamil nadu	0	0.00	0	0.00	1	400.00
32	Telangana	13	92.27	41	63.30	0	0.00
33	Tripura	2	350.65	0	0.00	1	451.12
34	Uttar Pradesh	0	0.00	114	2287.73	21	7328.25
35	Uttarakhand	8	16.00	0	0.00	2	600.00
36	West Bengal	0	0.00	730	795.00	2	450.00
	Total	635	5631.22	9932	8822.2	48	14027.06

Sl. No.	Name of States/UTs	Supply of Essential Drugs at Hospitals & Dispensaries			
		Hospitals (Units)	Amount Approved (Rs. in Lakhs)	Dispensaries (Units)	Amount Approved (Rs. in Lakhs)
1	Andaman & Nicobar Islands	0	0.00	0	0.00
2	Andhra Pradesh	0	0.00	706	839.30
3	Arunachal Pradesh	102	123.00	0	0.00
4	Assam	0	0.00	0	0.00
5	Bihar	0	0.00	0	0.00
6	Chandigarh	16	23.00	0	0.00
7	Chhattisgarh	0	0.00	0	0.00
8	Dadra & Nagar Haveli	1	3.00	0	0.00
9	Daman & Diu	0	0.00	0	0.00
10	Delhi	0	0.00	0	0.00
11	Goa	0	0.00	1	3.00
12	Gujarat	0	0.00	100	200.00
13	Haryana	0	0.00	499	249.50
14	Himachal Pradesh	34	51.00	1196	777.94
15	Jammu & Kashmir	4	2.50	604	241.60
16	Jharkhand	0	0.00	0	0.00
17	Karnataka	91	114.00	659	329.50
18	Kerala	14	10.00	221	197.00
19	Lakshadweep	2	9.00	0	0.00
20	Madhya Pradesh	23	34.50	1265	3434.81
21	Maharashtra	0	0.00	0	0.00
22	Manipur	0	0.00	0	0.00
23	Mizoram	0	0.00	0	0.00
24	Meghalaya	0	0.00	0	0.00
25	Nagaland	0	0.00	0	0.00
26	Odisha	0	0.00	0	0.00
27	Puducherry	0	0.00	0	0.00
28	Punjab	0	0.00	0	0.00
29	Rajasthan	140	247.70	3562	1068.60
30	Sikkim	0	0.00	0	0.00
31	Tamil nadu	0	0.00	0	0.00
32	Telangana	6	10.00	328	292.50
33	Tripura	0	0.00	0	0.00
34	Uttar Pradesh	0	0.00	3947	6319.00
35	Uttrakhand	0	0.00	843	563.50
36	West Bengal	0	0.00	2062	481.26
	Total	433	627.70	15993	14997.51

ANNEXURE-II

Funds allocated by Central Government for the promotion of AYUSH systems of medicine including Ayurveda during 2018-19 and 2019-20

Sl. No.	Name of the scheme/Institute	Actual Expenditure/Allocation (Rs. in Crore)	
		2018-19	2019-20
1.	National AYUSH Mission	456.49	656.00
2.	Central Council for Research in Ayurvedic Sciences	267.03	292.31
3.	National Institute of Ayurveda, Jaipur	91.00	93.50
4.	All India Institute of Ayurveda, Delhi	47.28	40.00
5.	Institute of Postgraduate Teaching and Research in Ayurveda, Jamnagar	31.99	35.00
6.	Rashtriya Ayurveda Vidyapeeth, Delhi	9.48	8.50
7.	Northeastern Institute of Ayurveda and Homoeopathy, Shillong	20.32	18.02
8.	Information Education Communication (IEC) Scheme	63.49	52.60